

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Thursday, 22nd February, 2024 at 04.30 p.m. ;**

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The Division Bench comprising of the of **Hon'ble Shri. Justice B. P. Colabawalla (at Bombay) and Hon'ble Shri. Justice Bharat P. Deshpande** will take up the matters , **through Video Conferencing**, as per the board notified separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date :21.02.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)